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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 77/BB/17	-	For further arguments on maintain- ability	73(4)	Ms. Kamala Somasundaram Vs Anytime Medicare Services Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKHILA M S For ABHIJIT ATUR 8095677363	Petitioner	

O R D E R

Counsel for petitioner is present. Shri R. Parthasarathi, PCS reported that, he would file appearance for the Respondent Company. For filing appearance as well objections/counter, list it on 14/11/2017.



Member (T)



Member (J)